

respect of school Mothers of Elementary Schools run by the Government of Manipur :

(b) whether Government are aware of the long drawn discontent among the Mothers in this respect ; and

(c) when the new scale is likely to be introduced ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) to (c). The requisite information is being collected from the Manipur Administration and will be laid on the Table of the Sabha as soon as possible.

Development of Tourism in Manipur

2556. SHRI N. TOMBI SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the steps taken by the Government of Manipur to attract more tourists to Manipur ; and

(b) the amount proposed to be spent during the current Five Year Plan for development of tourist centres and tourist facilities in Manipur ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION : (DR. SARAJINI MAHISHI) : (a) A statement of the schemes proposed to be taken up by the Government of Manipur during the Fourth Plan to attract more tourists is attached.

(b) A provision of Rs. 2.35 lakhs has been approved by the Planning Commission for tourism schemes in the State Plan.

Statement

1. Construction of Rash Mandal at Kaitua.
2. Construction of a Tourist Home at Walthan.

3. Providing recreational facilities at Loktak.

4. Improvement of Sendra and Phnbala Tourist Homes.

5. Construction of a Tourist Home at Imphal.

6. Reconstruction of Chakpikarong Fishing Lodge.

7. Tourist Publicity.

8. Staff.

Scholarships for flying trainees of Manipur

2557. SHRI N. TOMBI SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Government of Manipur have been approached by the civil aviation flying trainees of Manipur for scholarships ;

(b) if so, how many such trainees have received or are likely to receive scholarships ; and

(c) whether Government have framed any rules for grant of such scholarships ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SARAJINI MAHISHI) : (a) and (b). Yes, Sir. Only one trainee applied to the Government of Manipur for financial assistance to complete his course. He has received Rs. 5,000 as Scholarship.

(c) Yes, Sir. The Government of Manipur have framed rules for awarding flying Scholarship which have been approved by the Government of India.

Introduction of Structural Reforms in Administrative Sphere of Education in Manipur

2558. SHRI N. TOMBI SINGH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the main features of structural reforms in the administrative sphere of educa-

tion introduced in Manipur after the Division of Manipur into five Districts ;

(b) whether necessary additional posts of the Inspectors of schools are being created to man the posts of District Education Officers ;

(c) if so, how long this will take ; and

(d) if not, whether Government are satisfied with the Deputy Inspectors continuing as District Education Officers ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) to (b). The requisite information is being collected from the Manipur Administration and will be laid on the Table of the Sabha as soon as possible.

Loans Advanced or Invested in Shares by LIC, UTI, Nationalised Banks and other Financial Institutions in Indian Iron and Steel and Tata Iron and Steel Company

2559. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to state :

(a) the total amount of loans advanced or invested in shares by the Life Insurance Corporation, Unit Trust of India, Industrial Finance Corporation of India, Nationalised Banks and other Central public financial institutions in the Indian Iron and Steel Company and Tata Iron and Steel Company ;

(b) whether it is proposed to transform all these amounts into equity shares and secure proportionate representation in the management of the above companies ; and

(c) if so, when this would be done ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) A statement giving the required information is laid on the Table of House. [*Placed in Library See No. LT—468/71*].

(b) and (c). The foreign currency loan sanctioned by the ICICI to TISCO and the

rupee loan sanctioned by IDBI to IISCO do not carry the convertibility option, both the loans having been sanctioned long before Government finalised the guidelines for public financial institutions incorporating the convertibility clause in respect of their loan transactions. The accommodation provided by the State Bank of India to both these companies is for working capital purposes. The limits sanctioned for working capital are renewed every year or even earlier. The loans given for purposes of working capital are also repayable on demand. The conversion of such loans into equity does not, therefore, arise.

As regards representation in the management, the LIC has one representative on the Board of Directors of IISCO. The IDBI also has reserved the right to appoint a nominee. In both the Companies, there is a Government Director who is a senior Government official.

Arrears of Income-tax Outstanding Against Individuals in Orissa

2560. SHRI D. K. PANDA : Will the Minister of FINANCE be pleased to state :

(a) the names of companies and persons, either as Director of any Company or having any pecuniary interest in any company who are in arrears of income-tax beyond Rs. 20,000 as on 31st March, 1971 in Orissa ;

(b) the steps being taken by Government to publish the names of the defaulters during the last three months ; and

(c) the measures proposed by Government for realisation of the said arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The requisite information regarding the names of the Companies and the individuals who were in arrears of Income-tax exceeding Rs. 20,000 as on 31-3-1971 in the charge of the Commissioner of Income-tax, Orissa, is being collected and will be laid on the table of the House as soon as possible.